

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No. HC.VII-21/2008(Pt.)/ 10640/A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Yupia, Arunachal Pradesh.

Dated Guwahati, 8<sup>th</sup> October, 2024.

Sub:- **Station leave permission.**

Ref:- No. HC (IB)--VIG/01/2024/631-35 Dated the 25<sup>th</sup> October, 2024.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **station leave permission from the evening of 25.10.2024 till the evening of 26.10.2024.** A senior Officer available at the station shall remain in charge of his office during his absence.

Yours faithfully,

-sd-  
**JT. REGISTRAR (VIGILANCE)**

10642

Memo No.HC.VII-21/2008(Pt.)/10641 - 1A, dated , 08-11-24

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**